

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:574

ANSWERED ON:27.07.2006

FDI IN FPI

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Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government has allowed Foreign Direct Investment (FDI) in Food Processing Industry Sector;
- (b) if so, the details of FDI inflow during 2005-06 and proposed for 2006-07;
- (c) the details of FDI proposals pending for clearance as on date; and
- (d) the steps taken by the Government to simplify the FDI clearance system and to achieve the targets fixed in this regard?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHA)

(a) to (d): Hundred percent FDI is permitted in food processing sector except in food retailing, plantation and alcoholic beverages. The total amount of FDI inflows in Food Processing Industries for the period 01.04.2005 to 31.03.2006 was Rs. 182.93 crore. No FDI proposal pertaining to FPI is pending for consideration of FIPB Unit, Department of Economic Affairs, Ministry of Finance.